NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 389(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s Blueview Properties Pvt. Ltd. Vs. M/s Swift Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

ORDER

Notice to the Petitioner through Counsel as well as to the Respondent for 10th October, 2017.

(S. K. Mohapatka)
Member (T)

(Ina Malhotra)
Member (J)